					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	518636250	3	483009630	89.14	0	35626620	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	455567	1	300000	0.06	0	155567		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	88	12836144	47	6871925	1.27		5964219		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	13785563	1	13785563	2.54		0		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	29	50780838	16	37897955	6.99		12882883		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		123	596494362	68	541865073	100.00	0	54629289	0	